attacked the Houses of three Indian nationals, and committed dacoity in Village Gongar approximately 150 yards from the border. In this incident, two Indian nationals were killed and two were injured.

(b) and (c) On hearing the sound of firing, BSF patrol rushed to the place of incident, but by that time, dacoits escaped to Bangladesh taking advantage of the darkness. To prevent such incidents, the Border Out Posts have been strengthened and all BSF units have been alerted and patrolling in the area has been intensified.]

परमाणु पनड्बियों के लिए सोवियत संघ की पेशकश

1127 श्री नागेश्वर प्रसाद शाही: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सोवियत संघ ने भारत को परमाण पनडुब्बियां बेचने तथा परमाण पनडब्बियों का निर्माण करने का एक संयंत्र भारत में स्थापित करने की पेशकश की है तथा इसके लिए प्रौद्योगिकी उपलब्ध कराने का भी ग्राश्वासन दिया है ; ग्रौर
- (ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

†[U.S.S.R. offer for nuclear Submarines

1127. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister DEFENCE be pleased to state:

- (a) whether it is a fact that the USSR have offered to sell nuclear submarines to India and to set up a plant to manufacture nuclear submarines in India and also assured to provide technology for the same; and
- (b) if so, what are the details in this regard?]

रक्षा मंत्रालय तथा प्रधान मंत्री के प्रभाराधीन विभागों में राज्य मंत्री (श्री सी॰ पी॰ एन॰ सिंह): (क) जी नहीं।

to Questions

(ख) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH):

(b) Does not arise.]

कर्णाटक सरकार द्वारा लोक आयुक्त के पद का समाप्त किया जाना

1128. श्री नागेश्वर प्रसाद शाही: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कर्णाटक सरकार ने राज्य में लोक आयुक्त का पद समाप्त कर दिया है ; स्रीर
- (ख) यदि हां, तो इस सम्बन्ध में केन्द्रीय सरकार की नीति क्या है ?

†[Abolition of office of Lok Ayukta by Karnataka Government

1128. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Karnataka Government have abolished the office of Lok Ayukta in that State; and
- (b) if so, what is the Central Go vernment's policy in this regard?]

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी॰ वेंकटसृब्बय्या):

(क) जी हां, श्रीमान। किन्तु राज्य सरकार ने सूचित किया है कि वह राज्य सतर्कता स्रायोग की नियुनित के प्रश्न पर विचार कर रही है ?

(ख) यह मामला मुख्यतया राज्य सरकार से संबंधित है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir. However, State Government have reported that the question of appointing a State Vigilance Commissioner is under their consideration

(b) The matter is primarily the concern of the State Government.]

बो । एच ० ई ० एल । में उत्पादन

1129 श्री नागेश्वर प्रसाद शाही: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि बी ० एच० ई० एल० का उत्पादन निर्धारित लक्ष्य से कम है : ग्रीर
- (ख) यदि हां, तो वर्तमान उत्पादन निर्धारित लक्ष्य से कितना कम है ग्रौर इसके क्या कारण हैं ?

†[Production in BHEL

1129. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of INDUS-TRY be pleased to state:

- (a) whether it is a fact that the production in BHEL is below target; and
- (b) if so; to what extent the production is less than the target at present alongwith the reasons therefor?l

उद्योग मंद्रालय में राज्य मंत्री (श्री चरनजीत चानना): (क) ग्राशा है कि सम्ची कम्पनी के लिए 701 करोड़ रु का निर्धारित ं उत्पादन लक्ष्य बी ०एच० ई०एल० 1979-80 में प्राप्त कर लेगा।

্নতে (ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) It is expected that the targetted production of Rs. 701 crores for the Company as a whole will be achieved by BHEL during 1979-80.

(b) Does not arise.1

Press report regarding industrialisation of Bombay

S. K. VAISHAMPA-1130. SHRI YEN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government's attention has been drawn to the press report which appeared in the Times of India of 15th February ,1980, containing a speech reported to have been made by Shri Chimbulkar, Mayor of Bombay, at Delhi suggesting that there should be no further industrialisation of Bombay in view of the increase of pollution; and
- (b) if so, what action Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes,

(b) Government generally will not permit any increase in industrial activity in metropolitan and urban areas, nor will Government permit pollution or increase in pollution levels in contravention of laws operative in this regard.

National Register of Citizens in India

AJIT KUMAR 1131. SHRT SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a National Register of Citizens in India;
- (b) if not, whether steps have been taken to compile such a Register;